

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. S.P.S. LALER

Criminal Appeal No(s). 9/2021

LAL SAHAB SINGH

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH
(REPORT HAS BEEN RECEIVED.)

Respondent(s)

WITH

Cr1.A. No. 11/2021 (II)

(FOR EXEMPTION FROM FILING O.T. ON IA 123693/2019

IA No. 123693/2019 - EXEMPTION FROM FILING O.T.)

Cr1.A. No. 10/2021 (II)

Date : 06-04-2022 These appeals were called on for hearing today.

For Appellant(s) Mr. Anurag Dubey, Adv.
 Mr. Ashish Upadhyay, Adv.
 Ms. Manisha Yadav, Adv.
 Mr. Satpal Wadhwa, Adv.
 Mr. S. R. Setia, AOR

For Respondent(s) Mr. Garvesh Kabra, AOR

 Mr. S.D. Singh, Adv.
 Ms. Meenu Singh, Adv.
 Ms. Bharti Tyagi, AOR

UPON hearing the counsel through Video Conference, the
Court made the following

O R D E R

In all the matters numbered above, sole respondent is duly
represented. Records have not been received. Issue D.O letter for
remittance of records.

List again on 20.5.2022.

S.P.S. LALER
Registrar